

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati, the 21st August, 2014

No. HC.VII-95/2012/6344/A: Hon'ble the High Court has been pleased to **exempt Shri I. Hussain, District & Sessions Judge, Morigaon**, from attending the training programme on "Cyber Crime Related Capacity Development", scheduled to be held on **23rd & 24th August, 2014** in the Conference Hall of the Judicial Academy, Assam, Gauhati High Court, Guwahati, 1st Floor (Old Block).

Further, Hon'ble the High Court has been pleased to exempt **Shri Gautam Baruah, Special Judge, Assam, Guwahati**, from attending the aforesaid programme on **24th August, 2014**. However, **Shri Baruah** shall attend the programme, scheduled on **23rd August, 2014**.

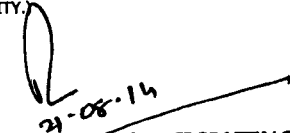
By order,
Sd/- R.A. Tapadar
OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM

Memo No. HC.VII-95/2012/6345 -6359/A , Dated : 21.08.2014

Copy forwarded for information and necessary action to:

1. The Director, Judicial Academy, Assam.
2. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information (in reference to this Registry's Notification No. HC.VII-95/2012/ 5031/A, dated 02.08.2014)
4. The Registrar (Vig. / Admn. / Judl.) Gauhati High Court, Guwahati.
5. **The District & Sessions Judge, Kamrup (M), Guwahati. He is requested to inform the concerned officer of his District accordingly.**
6. **Shri I. Hussain, District & Sessions Judge, Morigaon**
7. **Shri Gautam Baruah, Special Judge, Assam, Guwahati**
8. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
9. The Joint Registrar, Judl. / Recruitment / Vig. / PM & P, Gauhati High Court, Guwahati.
10. The Dy. Registrar, Judl. / Bench / G&C, Gauhati High Court, Guwahati.
11. **Dr. Amit Chaudhuri, Joint Director, ICT & Services and Education & Training, C-DAC, Kolkata, Plot- E-2/1, Block-GP, Sector - V, Saltlake Electronics Complex, Bidhannagar, Kolkata - 700 091.**
12. The Systems Analyst, Gauhati High Court, Guwahati. *He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati.*
13. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
14. The Private Secretary to Hon'ble Mr. Justice C.R. Sarma, Gauhati High Court, Guwahati.
15. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)


21-08-14
OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM